

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. Contempt Petition/19/2023 IA 227/2024
In C.P. (IB)/411(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2024

NAME OF THE PARTIES: **Vikas Prakash Gupta Vs. StateBank Of**
India Employees Sea ViewCooperative
Housing Society Limited
IA 227/2024 Vikas Prakash Gupta
IN THE MATTER OF
Reliance Home Finance Ltd
V/s
Zaveri Constructions Pvt Ltd

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT, 2016

ORDER

Adv. Manoj Mishra appeared for the Liquidator/Applicant. Adv. Maaz Qureshi appeared for the Respondent. At the request of the parties, list the matter on **20.03.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

13.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)